

(c) whether Government have agreed to open a P.C.O. at Langaleswar and Branch Post Offices at Somnathpur village and Jayadeb Kasba village in the District of Balasore?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH)  
(a) Yes Sir.

(b) There is a ban on opening of new post offices throughout the Country except in the very Backward and Hilly areas. This is due to the present economic stringency. The ban is likely to continue as long as present economic situation continues.

(c) (i) P.C.O. at Langaleswar No Sir

(ii) Branch Post Offices at Somnathpur and Jayadeb Kasba villages—The proposals are being examined but a decision will be taken only after the ban is lifted.

**Home in South India for Aged Ailing and Physically Handicapped Freedom Fighters**

423 SWAMI BRAHMANANDJI  
SHRI SHANKAR DEV

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any site has been secured for establishing in South India a permanent Home for the aged infirm ailing and physically handicapped Freedom Fighters,

(b) if so, whether any construction has been started and if not when is it proposed to start it

(c) whether the number of the aged Freedom Fighters to be admitted to the Home will be limited to only fifty and

(d) if the number of the Aged Freedom Fighters seeking admission exceeds fifty, how Government propose to accommodate all of them?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) to (d) Government have decided to set up a Home in Union Territory of Pondicherry for aged and infirm freedom fighters who have no one to look after. The Union Territory Administration have been requested to select a suitable site and their detail proposals are awaited. Various points like number of freedom fighters to be admitted can be considered when decisions regarding the accommodation and another administrative matters have been taken.

**Supply of Krishna Waters to Drought affected areas of Rayalaseema**

424 SHRI P. VENKATASUB-  
BAIAH Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether any representation has been made to the Central Government with regard to making available the waters of river Krishna for the drought affected areas of Rayalaseema as per the Subhag Pact entered into by the leaders of coastal Districts and the leaders of Rayalaseema on the eve of the formation of Andhra State from the composite Madras State

(b) whether the Irrigation Commission has recommended for giving top priority to the drought affected areas in the matter of providing irrigation facilities and if necessary through inter-basin transfers of water to cater to the areas which are deficient in both service and ground water and

(c) if so the steps Government propose to take to provide Krishna waters to the drought affected areas of Rayalaseema?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT)  
(a) Yes Sir, some representations